

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Seventh Lok Sabha**

**Twenty Seventh Report**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI**

**1981**

Presented on 2-9-1981

Adopted on 4-9-1981

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Seventh Lok Sabha)

TWENTY-SEVENTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twenty-seventh Report.

2. The Committee met on 31 August 1981 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to three Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981 (*Amendment of section 3, etc.*) by Shri George Joseph Mundackal be placed in category 'A' and the remaining two Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendations*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;  
31 August, 1981.  
9 Bhadra, 1903 (Saka).

G. LAKSHMANAN,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

**APPENDIX**

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee.
1	The Special Court of Appeal for Defence Services Personnel Bill, 1981 by Shri K.P. Singh Deo.	87 of 1981	B	2 hours
2	The Specific Relief (Amendment) Bill, 1981 ( <i>Amendment of section 14</i> ) by Shri Virdhi Chander Jain.	74 of 1981	B	2 hours
3	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981 ( <i>Amendment of section 3, etc.</i> ) by Shri George Joseph Mundackal.	75 of 1981	A	2 hours